

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.11.2023 AT After Court-1 hearings**

|   |   |
|---|---|
| <b>TRANSFER PETITION NO.</b>            |   |
| <b>COMPANY PETITION/APPLICATION NO.</b> | IA (IBC)/929/2023 in Company Petition IB/44/2023        |
| <b>NAME OF THE COMPANY</b>              |   |
| <b>NAME OF THE PETITIONER(S)</b>        | Invent Assets Securitisation And Reconstruction Pvt Ltd |
| <b>NAME OF THE RESPONDENT(S)</b>        | Mr.Ritulal Kumar  |
| <b>UNDER SECTION</b>                    | 95 of IBC   |

**ORDER**

**IA (IBC)/929/2023**

**Present:** Ld. Counsel Mr. G. Bhupesh for the Applicant.

For final hearing, **matter is adjourned to 05.12.2023.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**